

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Raj Kumar will take up the following case today i.e. on 2<sup>nd</sup> September, 2026 at 2.30 P.M. In Chambers.

## **TO BE MENTIONED**

|                                     |                                                                                      |                                    |                                    |
|-------------------------------------|--------------------------------------------------------------------------------------|------------------------------------|------------------------------------|
| 1. CR. MISC./46298/2026<br>R.BAIL-1 | AMARJEET KUMAR @ AMARJEET @<br>AMARJEET KUMAR SINGH<br>VS THE STATE OF BIHAR AND ANR | KAMLA KANT PANDEY<br>DEEPTI PANDEY | PARMANAND PRASAD<br>MANI LAL MAHTO |
|-------------------------------------|--------------------------------------------------------------------------------------|------------------------------------|------------------------------------|

**Patna High Court**  
**Dated, 2<sup>nd</sup> September, 2026**

**By order of Hon'ble Court**

**Sd/-**  
**(Pranaw Shankar)**  
**Joint Registrar (List)**

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